

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.10.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 772 of 2021 (With Defects)	Asit Kumar Jana Vs. Shanivi Construction Pvt. Ltd. & Anr.	Manisha Chaudhary	Sameer Rastogi Sabhya Jain-R1
2.	Comp. App. (AT) (Ins) No. 781 of 2021	Sushila H. Mehta Vs. Resolution Professional of Mount Shivalik Industries Ltd. MS. Pratibha Khandelwal	Sujoy Datta	
3.	Comp. App. (AT) (Ins) No. 782 of 2021	The Sakchi Stores Vs. Resolution Professional of Mount Shivalik Industries Ltd. MS. Pratibha Khandelwal	Sujoy Datta	Abhishek Anand

For Directions

4.	Comp. App. (AT) (Ins) No. 1234 of 2019	Fort Gloster Industries Ltd (Cable Works) Sramik Karmachari Union (INTUC) & Ors. Vs. Resolution Professional, Gloster Ltd. & Ors. With	Kunal Chatterji	Anand Varma-R1 Anil Agarwalla-R2 D.N. Sharma-R4
5.	Comp. App (AT) (Ins) No. 1272 of 2019	West Coast Paper Mills Ltd. Vs. Bijay Murmuria, R.P. of Fort Gloster Industries Ltd. & Ors. With	Siddartha Sharma	Anil Agarwal Dinkar Singh Anand Varma(RP)
6.	Comp. App (AT) (Ins) No. 1338 of 2019	Gloster Ltd Vs. The resolution Professional, Fort Gloster Industries Ltd. & Anr. With	Anil Agarwalla	Anil Agarwal Dinkar Singh Anand Varma(RP)
7.	Comp. App (AT) (Ins) No. 1343 of 2019	Gloster Cables Ltd. Vs. Fort Gloster Industries Ltd. & Ors.	Varsha Banerjee	Anil Agarwal Dinkar Singh Anand Varma(RP)

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 618 of 2021 & I.A. No. 1647 of 2021	Kanoria Chemical & Industries Ltd. Vs. Vijendra Kumar Jain & Ors.	Aneesh Sadhwani	Udita Singh-R1 Rohit Gupta Aatreya Singh-R2 & R3
9.	Comp. App. (AT) (Ins) No. 547 of 2021	Vinay Jain Vs. IIFL Finance Ltd. & Anr. With	Bal Kishan	Suresh Dutt Dobha Nirmal Goenka-R1 Abhishek Anand-R2
10.	Comp. App. (AT) (Ins) No. 626 of 2021	AVJ Heightss Apartment Owners Association Vs. India Infoline Finance Ltd. & Anr.	Shashank Agarwal	Abhishek Anand-R2
11.	Comp. App. (AT) (Ins) No. 668 of 2021	Bishwanath Shaw & Company Vs. Resolution Professional for Mount Sivalik Industries Ltd. With	Shubhankar Agarwala	Abhishek Anand
12.	Comp. App. (AT) (Ins) No. 669 of 2021	Ajit Kumar Gupta Vs. Resolution Professional for Mount Sivalik Industries Ltd.	Shubhankar Agarwala	Abhishek Anand
13.	Comp. App. (AT) (Ins) No. 679 of 2021	Alpha Corp Development Private Limited Vs. Girwar Singh Jakhar & Ors.	Mahima Malhotra	Adarsh Kumar Gupta
14.	Comp. App. (AT) (Ins) No. 697 of 2021	Raju Gopinath Nair, Ex-Director Gopinath Engineering Co. Pvt. Ltd. Vs. Totale Global Pvt. Ltd. & Anr.	Manoj Harit	Prakhar Tandon-R1

For Hearing

15.	Comp. App. (AT) (Ins) No. 112 of 2021	Bimlesh Bhardwaj and Ors. Vs. Value Infratech India Pvt. Ltd. (Through its Resolution Professional Sanjay Kumar Singh)	Piyush Singh	Sanjay Kr. Singh (R1 & R2) Saurabh Kalia (R4)
16.	Comp. App. (AT) (Ins) No. 143 of 2020	PNC Infratech Ltd. Vs. Deepak Maini & Anr.	Abhishek Garg	Abhishek Anand-R1 Kunal Tandon-R2 Sandeep Bajaj-R3
17.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Anuradha Sharma	Lalit Bhasin Ankush Chattopadhaya Upendra Singh -R1,2 Mohit Jolly-R3 & 4

18.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Sagar Chawla	Lalit Bhasin Avichal Prasad Inder Raj Gill-R1 to R5
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02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

19.	Comp. App. (AT) (Ins) No. 786 of 2021	VIL Vendors Association Aurangabad Vs. Abhijit Guhathakurta & Ors.	Gaurav Singh	Meghna Rajadhyaksha Radhika Indapurkar Anoop Rawat-R1 Diwakar Maheshwari
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For Hearing

20.	Comp. App. (AT) (Ins) No. 503 of 2021 (PH)	Bank of Maharashtra Vs. Videocon Industries Ltd. & Ors. With	Chaitanya B. Nikte	Anoop Rawat Vaijayant Paliwal Zeeshan Khan Moulshree Shukla-R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
21.	Comp. App. (AT) (Ins) No. 505 of 2021 (PH)	IFCI Ltd. Vs. Videocon Industries Ltd. & Ors. With	Perth Bhatia	Anoop Rawat Vaijayant Paliwal Moulshree Shukla-R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
22.	Comp. App. (AT) (Ins) No. 529 of 2021 (PH)	Small Industries Development Bank of India Vs. Videocon Industries Ltd. & Ors.	Ayush Negi	VaijayantPaliwal-R1 to R13 Bishwajit Dubey-R14 Diwaker Maheshwari-R15
23.	Comp. App. (AT) No. 29 of 2021 (PH)	Solar Industries India Ltd. Vs. Kailash Chandra Nuwal & Ors.	Gopal Sawal	Vijayendra P. Singh A Jalan M.P. Srivignesh R-2 Nitish Sharma R3.

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1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Acting Chairperson
-sd/-
Registrar**